are as under:

Writbfj Answers

- (i) The foreign Company shall hold 49% of the subscribed capital of the Company from ime Lo time—the present authoritised share capital of the Company is Rs. 3 cores.
- (ii) In consideration for technical assistance, the foreign Company wiH be allotted free shares to the extent of Rs. 20 lakhs. These will be within ihe- 49% of sli ire capital which they will hold.
- (iii) The duration of the agreement will be 20 years or as long as Voest is a Shareholder of the Company whichever is later.
- (c) None of tha companies have a direct foreign I
- (f) The investi lent made by Government and the prokt/loss made by tlie Ihe enterprises is gi\ eti below:
- i. Heavy Engineer tg Corpn. I.Id.. Ranchi-

Rs. (erores)

- (i) Investment in Share Capital too-oo
- (ii) Loans g anted (net as 128*78 on 30-n 69)
- (iii) Total cumulative loss as on 31-8-69 40 - 73
- 2. Mining and Allied Machinery Carp&ration Ltd.. Durgapur

Rs. (crores)

- (i) Investment in Share 19*57 capital
- (ii) Loans granted (net as on 30-11-69) 34-73
- (iii) Total cumulative loss as on 31 - I-69 20 • 16

3. Bharat Heavy Plate and Vessels Ltd., Visakhapatnam-

to Questions

Rs. (lakhs)

- (i) Investment in Share 700-00 capital
- (ii) Loans granted (net as on 30-11-69) 252-00

The accounts of the Company upto 31-3-69, represented mainly the construction expenditure and there has been no profit and loss.

4. Triveni Structural* Ud.. Naini, Allahabad-

Rs. (lakhs)

- ii) Investment in Share capital by Govt. of 153*00 India
- (ii) Loans granted (net as on 30-1 [-69) 259-60

There was no profit and loss upto the end of March, 1968, as the factory wa* under construction. Tlie accounts of the Company for 1968-69 are vet to be finalised.

5. Tungabhadra Steel Products Ltd., Tungabhadra Dam -

> Rs. ■lakhs,

- i Investmen! in share 51-00 capital
- iii) Loans granted by Govt. of India Nil

The Company lias been making profits and the total profit before lax during ia(>!i-t)() was Rs. <rC>4 lakhs.

It is too ealry to make any realistic estimate of the savings in terms oi' foreign exhange for these projects.J

बिहार में खनिजों का निकाला जाना

1410. श्री जगदम्बी प्रसाद यादव : नया पेड़ोल तथा रसायन और खान तथा धातु मती यह बताने भी इपा करेंगे कि :

(क) गैर-सरकारी क्षेत्र तथा सरकारी

क्षेत्र में कितनी कम्पनियां बिहार राज्य में खनिजों के खनन-कार्य में लगी हुई हैं और उनमें से प्रत्येक कम्पनी प्रतिवर्ष कितना कितना खनिज निकाल ने में समर्थ रही: और

Written Answers

(ख) बिहार में मिलने वाले सब खनिजों के 35 प्रतिशत के आधार पर कितनी फैक्टरियां बिहार में चलाई जा रही है ?

1 [EXTRACTION OF MINERALS IN BIHAR

- 1410. SHRI J. P. YADAV: Will the PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:
- (a) the number of companies under the Private Sector and the Public Sector', which are engaged in the mining of minerals in Bihar State anil the quantum of minerals which they have been able to extract annually, separately;
- (b) tlie number of factories being run in Bihar on the basis of the overall 35 per cent of minerals, found in Bihar ?]

f[THE MINISTER OF STATE IN THE OF PETROLEUM AND

पेट्रोल तथा रसायन और खान तथा धात् मंजालय में राज्य मंजी (श्री जगन्नाय राव) : (क) और (ख) सूचना, जहां तक उपलब्ध है, एकवित की जा रही है और सभा पटल पर रख दी जायेगी।

CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO): (a) and (b) The information, to the extent available is being collected and will be placed in the Table of the House.]

FUNDS FOR DELHI MUNICIPAL COR" PORATION

- 1411. DR. BHAI MAHAVIR: WiH the inister of HEALTH AND FAMILY Minister of HEALTH AND FAMILY PLANNING AND WORKS. HOUSING AND URBAN DEVELOPMENT be pleased to
- (a) whether it is a fact tl at the Chair" man of the Water Supply Committee of the Delhi Municipal Corporation has

recently written to the Prime Minister to the effect that the capitals needs of drinking water could not possibly be met if the Central Government continued its policy of sitting tight over funds; and

to Questions

(b) if so, what are the views of the Central Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MUR-THY) (a) The Chairman of the Delhi Water Supply Committee has written a letter dated the 16th September, 1969 to the Prime Minister in which he has requested that an additional allocation of Rs. 15 crores should be made available for water supply schemes in the Fourth Plan of Delhi Administration.

(b) The matter is being examined by the Planning Commission.

f [Allegations against Irregularities IN THE N.D.M.C.

नई दिल्ली नगर पालिका पर अनियमितताओं के आरोप

- 1412. डा० भाई महाबीर : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आक्षास नगर विकास मंत्री यह वताने करेंगे कि :
- (क) क्या यह सच है कि स्थानीय निधि परीक्षक ने अपने प्रतिवेदन में नई दिल्ली नगर पालिका पर कई प्रकार की अनियमितताओं के आरोप लगाए है:
- (ख) यदि हां, तो वे आरोप क्या हैं और उन अनियमितताओं की जिम्मेदारी किस पर है; और
- (ग) इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है ?
- 1412. DR. BHAI MAHAVIR: Wil¹ the Minister of HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a tact that in liis report, Examiner ot the Local Funds